NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

THE PROPERTY OF THE PROPERTY O

PETITION NUMBER

: TCP/29/2016

NAME OF THE PETITIONER(S)

: V. Ramasamy & 11 others

NAME OF THE RESPONDENT(S)

: Raji Feeds Private Limited & 28 others

UNDER SECTION

: 397/398 r/w 111(4) and 247

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. H. KARTHIK SESHADRI GT. SUDHAKAR Cell: 8144230031

Coursel for Rehibioner Bund

2. D. SHINAKUMARANI.

9841015582.

(Representing counsell for Respondents.)

Coursel for

Res Porolut

7. 9, 10, 12 To 22 and 2A,

To. 28. 29

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ORDER

Shri G Sudhakar, representing counsel for petitioner present. Shri D Sivakumaran, representing senior counsel for R7, R9, R10, R12 to R22, R24 to R29 present. No representation on behalf of other respondents. Counsel for petitioner is once again directed to inform R1 and other respondents about the next date of hearing for their appearance to know whether any compliance has been made at the request of the Chartered Accountant as per his letter dated 13.01.2017. Time extended at request. Put up on <u>03.03.2017 at 10.30 A.M.</u>

(K.Anantha Padmanabha Swamy) Member (Judicial)